## THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

		APPLICATION NO.:
Appli	cant(s)	Respondent (s)
Advo	cate for Applicant (s)	Advocate for Respondent (s)
NOTE	S OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	·	19.10.2006
		CP 20/2005 (OA No. 233/2003)
		Mr. Nand Kishore, counsel for applicant. Mr. V.S. Gurjar, counsel for respondents.
		Learned counsel for the respondents has brought to our notice the order dated07.11.2005 passed by the Apex Court in SLP No. CC 9878/2005 whereby the Apex Court has stayed the operation of the order passed by the Hon'ble High Court of Rajasthan in DBCWP No. 5317/2004 as the Rajasthan High Court has upheld the judgement dated 07.04.2004 passed by this Tribunal in OA No. 233/2003. A copy of this order is taken on record.
		In view of this development, this Contempt Petition do not survive and is accordingly dismissed. However, it will be open to the applicant to file fresh Contempt Petition or to move application for restoration of this Contempt Petition some favourable order is passed by the Apex Court. CP stands disposed of accordingly.
	<b>*</b>	A.P. SHUKLA) (KULDIP SINGH) MEMBER (A) VICE CHAIRMAN
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